

SPECIAL BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>VISTRA ITCL (INDIA) LIMITED VS CANOPY PROJECTS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Neha Sinha, Adv. : For Petitioner  
Mr. Supriyo Mahapatra, Adv.  
Ms. Kishwar Rahman, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. As per the tracking report placed on record by the Registry, Corporate Debtor has been served, however, there is no representation on its behalf. Await presence.
3. Post this matter on **12/6/2024**. If there is no representation on behalf of Corporate Debtor on the next date of hearing, appropriate orders will be passed.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**